

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.09.2022** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT) No 84/2022 & IA No 735,736,737/2022	Emaar Hills Township Pvt. Ltd. VS Telangana State Industrial Infrastructure Corporation	Deepika Murali	
2.	Company Appeal(AT)(Ins) No 322/2022 & IA No 681/2022	Admart Pvt Ltd Vs Aci Wonderwood Products	Anil Relwain	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 5/2022 & IA No. 12,13,14 & 15/2022	The Regional Provident Fund Commissioner – II & Anr Vs Merchem Ltd	K. Ramu R. vishnu	Ravi Rajagopalan R1
4.	Comp App (AT)(CH)(Ins) No. 95/2022 & IA No. 221&222/2022	R.V.Tyagarajan Vs State Bank of India	R.Parthasarathy	M.L.Ganesh R1
5.	Comp App (AT)(CH)(Ins) No. 209/2022 & IA No. 458,459,460,461/2022	Valency International Pvt Ltd Vs Vasudevan RP & 2 Ors	Sushant Chandra	K.Moorthy R1 Ragavendran R2 Ashokapathy R3
6.	Comp App (AT)(CH)(Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	M.S.Vishwanathan	Akshita D
7.	Comp App (AT)(CH)(Ins) No.99/2022 & IA No. 227/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	J. R. Jayant	
8.	TA No. 294/2021 in Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 13others WITH	S. Abhishek Iyer Anrirudh Wadhwa LakshyaKampani	Manish K Choudhary R1 Y. Surya Narayana – R2 to R5 R6, R10 & R13 served on 24/2/21 R11 & R12 served on 26/2/21 R7, R8 & R14 Addressee left R9 returned no intimation

9.	CompApp (AT) (CH)No.11/2021& IA No 67,68,69/2021	Anjana Sanghi& 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary - R1 Anirudh Wadhwa-R12 R4, R6 & R11 Addressee left R2, R3, R9 & R10 served on 9/4/21 R5, R7 & R8 served on 12/4/21
10.	Comp App(AT)(Ins)/273/2022 & IA No 586,657/2022	Vishnuvallah Infra Private Limited Vs IVRCL Limited	A.V.S.Laxmi	
11.	Comp App (AT)(CH)(Ins) No. 332/2021 & IA No. 686,687,688 & 689/2021	JSW Energy Ltd Vs Udayaraj Patwardhan & 2 Ors	Edward James	Niraj Kumar R1 Dwarakesh Prabhakaran R2
12.	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) NO 5/2022& IA No 631,636/2022)	V Karthikayan V M S Viswanathan and ors	Ravi Rajagopalan	Mohammed Hussian ML Ganesh-R2 T.Ravichandran-R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman Vs Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan T. S. Gopalan & Co
14.	Comp App (AT)(INS) No.208/2021 (IA NO 418, 417 & 416/2021)	A Sennimalai Vs Bank of India	T. K. Bhaskar	T. Ravichandran Savitha Devi .M R2

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link - nclatchennai@gmail.com